

Annexure-7

Name of the corporate debtor: IDEB Projects Private Limited ; Date of commencement of liquidation: 08-11-2019 ; List of stakeholders as on: 18-03-2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Identificatio n No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	R.Sandeep, D.Abbishek, R.Guru Reddy, Raghava Reddy and R.Dasarath			23-12-2019	26,79,37,265	-	1. Arbitration cost 2. Rent arrears 3. Mesne Profits	NIL	NA	NA	-	26,79,37,265	3,00,00,000	-	-	Claimant filed an application with NCLT under S.420(2) of the Companies Act,2013 and S.60(5) of the Insolvency and Bankruptcy Code,2016 and claim will be determined based on the outcome order by AA.
2	Parkway Developments Private Limited	CIN- U85110KA1995PTC018539		02-07-2019	1,76,10,64,390	-	1.Falseification of Books. 2. Income Tax due 3. Rent arrear contribution	NIL	NA	NIL	-	1,76,10,64,390	NIL	-	-	Arbitration award is under appeal as per Section 34 of Arbitration and conciliation Act, 1996
	Total				2,02,90,01,655	-						2,02,90,01,655	3,00,00,000	-	-	